

SUPREME COURT OF INDIA

Rajesh

Vs.

Ramdeo

(G.B.Pattanaik and U.C.Banerjee JJ.)

15.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

Complainant filed writ petition while investigations was on by local police. High Court directed further investigation by an agency different from local police. Apex Court held that High Court exceeded its jurisdiction in issuing impugned directions in calling for further investigations into the matter.